



# ৰাজপত্ৰ

# THE ASSAM GAZETTE

অসাধাৰণ

# EXTRAORDINARY

প্ৰাপ্ত কৰ্ত্ত্বৰ দ্বাৰা প্ৰকাশিত

#### PUBLISHED BY THE AUTHORITY

নং 51 দিশপুৰ, শুক্ৰবাৰ, 3 মাৰ্চ, 2006, 12 ফাগুণ, 1927 (শক) No. 51 Dispur, Friday, 3rd March, 2006, 12th Phalguna, 1927 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH

### **NOTIFICATION**

The 2nd March, 2006

No. LGL.19/2006/13.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. III OF 2006

(Received the assent of the Governor on 28th February, 2006)

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT) ACT, 2006

AN

ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 2006-2007.

Be it enacted by the Assam Legislative Assembly in the Fifty-seventh Year of the Republic of India as follows:-

Short title 1. This Act may be called the Assam Appropriation (Vote on Account) Act, 2006.

Withdrawal of Rs.6844,40,40,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 2006-2007

2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Six thousand eight hundred fortyfour crore, forty lakh and forty thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2006-2007 in respect of the services specified in column (2) of the Schedule.

#### **Appropriation**

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first Day of March, 2007.

#### THE SCHEDULE

( See Sections 2 and 3)

[1]	( A × [2] 01 someigiffi di	may had wath Finday lat ward				
-	Services and purposes MAZZA MAY T		Sums not exceeding			
Grant No./			Voted by the Assembly	Charged on the	Total	
Appro- priation	E.GOVERNOR		I YE NAGO	Consolidated Fund		
THE STREET AND THE STREET, STR	11/24/2014/2014/2014/2012		As. Rs.	Rs.	Rs.	
1	State Legislature	Revenue Capital	6,42,00,000 1,12,00,000	12,33,000	6,54,33,000 1,12,00,000	
2	Head of State Council of Ministers	Revenue Revenue	1,11,68,000	61,38,000	61,38,000	
be <b>3</b> ac	Administration of Justice Malega A me		23,19,07,000	4,31,77,000	27,50,84,00	
4	Elections	Revenue	13,21,30,000	rdensd ai romavoi	13,21,30,00	
5	Sales Tax and other Taxes	Revenue	11,69,35,000		11,69,35,00	
6	Land Revenue & Land Ceiling	Revenue	42,03,55,000	29,000	42,03,84,00	
7	Stamps & Registration	Revenue	4,09,00,000		4,09,00,00	
8	Excise and Prohibition Administration 1818	Revenue	4,84,23,000	(Raccerual thera	4,84,23,00	
9	Transport Services	Revenue	16,94,19,000	-	16,94,19,00	
	ACCOUNT) ACT, 2006	Capital	1,79,17,000	999A MA 22A. I	1,79,17,00	
10	Other Fiscal Services	Revenue	52,30,000	-	52,30,00	
	Public Service Commission	Revenue	- I	99,51,000	99,51,00	
11	Secretariat & Attached Offices	Revenue	266,46,09,000	-	266,46,09,00	
12	District Administration	Revenue	15,53,86,000		15,53,86,000	
13	Treasury & Accounts Admn.	Revenue	26,68,27,000	im o so eswerdelle	26,68,27,00	
14	Police	Revenue	291,06,92,000	14,13,000	291,21,05,00	
15	Jails	Revenue	13,48,43,000	_	13,48,43,000	
16	Stationery and Printing	Revenue	3,58,68,000	maiyo Limas A 🔫	3,58,68,000	
17	Administrative and Functional	Revenue	32,18,30,000		32,18,30,000	
	Buildings	Capital	30,39,10,000	_	30,39,10,000	
18	Fire Services (Immorphy Ho alov) nois	Revenue	8,25,51,000	11,000	8,25,62,000	
19	Vigilance Commission & Others	Revenue	3,74,31,000		3,74,31,000	

[1]	[2]		[3]			
1-1	THE RESERVE OF THE PARTY OF THE		Sums not exceeding			
Grant	Services and purposes	Variation Commission	Voted by the	Charged on the	Total	
No./	. was to wholesep?	20	Assembly	Consolidated Fund		
Appro-				3 3 3 3	- 1774 - 1774	
oriation	•		Rs.	Rs.	Rs.	
20	Civil Defence & Home Guard	Revenue	13,39,46,000		13,39,46,000	
20	Control of the contro	Revenue	2,11,08,000	_	2,11,08,000	
21	Guest Houses, Govt. Hostels etc.	111 25 000	77,53,000	_	77,53,000	
22	Administrative Training	Revenue		35,61,000	339,61,09,000	
23	Pension & Other Retirement Benefits	Revenue	339,25,48,000	33,01,000	5,93,16,000	
24	Aid Materials & Equipments	Revenue	5,93,16,000	-		
25	Miscellaneous General Services	Revenue	2,21,08,000	FURTO 1 PORT SURGER	2,21,08,000	
26	Education (Higher )	Revenue	107,72,14,000	an what Mindage 1	107,72,14,000	
	1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -	Capital	1,67,000	<ul> <li>giba</li> </ul>	1,67,000	
27	Art and Culture	Revenue	25,14,42,000	- Sietyfio	25,14,42,000	
28	State Archives	Revenue	6,33,000	-	6,33,000	
	Medical & Public Health	Revenue	237,90,33,000	- 1 1527	237,90,33,000	
29	Water Supply and Sanitation	Revenue	87,14,08,000	- 1000	87,14,08,000	
30	water Supply and Santadon			and the same and another than the same and t	description of	
31	Urban Development (T & CP)	Revenue	33,11,26,000	-	33,11,26,000	
	To be defined as the second	Capital	8,20,000	-	8,20,000	
32	Housing Schemes	Revenue	68,33,000	- , ,	68,33,000	
		Capital	15,67,000	-	15,67,000	
33	Residential Buildings	Revenue	5,23,38,000		5,23,38,000	
35	Residential Danamage	Capital	11,55,62,000	. 3211	11,55,62,000	
24	Urban Development (MAD)	Revenue	24,70,29,000	1	24,70,29,000	
34	Orban Development (WAD)		18,33,000	* 2	18,33,000	
1 184,5	92 6, 10 Care Care Care Care Care Care Care Care	Capital	The Charles	(1.07 pc	3,98,12,000	
35	Information and Publicity	Revenue	3,98,12,000	1	4	
36	Labour & Employment	Revenue	15,65,40,000	l .	15,65,40,000	
37	Food Storage, Warehousing	Revenue	6,00,51,000	- "	6,00,51,000	
	and Civil Supplies		ebrez, A	. latit	The awart w	
38	Welfare of SC/ ST & Other	Revenue	142,48,96,000	-	142,48,96,000	
Tax	Backward Classes etc.	Capital	8,33,000		8,33,000 158,30,18,000	
39	Social Security & Welfare & Nutrition Sainik Welfare & other Relief Prog.	n Revenue Revenue	158,30,18,000 4,58,21,000	1	4,58,21,00	
40	Natural Calamities	Revenue	66,20,67,000	1	66,20,67,00	
42	The state of the s	Revenue	6,93,000		6,93,00	
43		Revenue	16,62,73,000		16,62,73,00	
		Capital	68,70,000	-	68,70,00	
44	North Eastern Council Schemes	Revenue	17,35,45,000	-	17,35,45,00	
		Capital	326,60,59,000	-	326,60,59,00	
45	Census, Surveys and Statistics	Revenue	6,03,43,000	-	6,03,43,00	

[1]	[2]			[3]			
12)	STREET STREET STREET			Sums not exceeding			
Grant No./ Appro- priation	Services and purposes		e redigina Pramosa A	Voted by the Assembly	Charged on the Consolidated Fund	Total	
princion				Rs.	Rs.	Rs.	
46	  Weights and Measures		Revenue	1,76,83,000	Name 7 of 123	1,76,83,000	
47	Trade Adviser		Revenue	15,06,000	to all the lets on	15,06,000	
48	Agriculture		Revenue	100,63,03,000	- 47	100,63,03,000	
49	Irrigation 000 lo.c.		Revenue	45,37,76,000	emploration of	45,37,76,000	
	(ALPORT		Capital	35,33,34,000	of sender payment if it	35,33,34,000	
50	Other Special Areas Programmes		Revenue	5,30,80,000	Arthur S Internal t	5,30,80,000	
51	Soil and Water Conservation		Revenue	8,02,65,000	796	8,02,65,000	
52	Animal Husbandry		Revenue	39,15,03,000	-	39,15,03,000	
53	Dairy Development		Revenue	7,82,25,000	н	7,82,25,000	
54	Fisheries		Revenue	12,97,76,000	-	12,97,76,000	
55	Forestry and Wild Life		Revenue	60,84,37,000	Ellerus ( este	60,84,37,000	
56	Rural Development (Panchayat)		Revenue	88,26,86,000	1,63,000	88,28,49,000	
57	Rural Development		Revenue	123,40,01,000	-	123,40,01,000	
58	Industries		Revenue	4,28,35,000	(1.1.520 linhring	4,28,35,000	
30	A. Co		Capital	10,42,00,000	_	10,42,00,000	
59	Sericulture & Weaving		Revenue	38,91,27,000		38,91,27,00	
4 77	NAC .		Capital	68,00,000	-	68,00,00	
60	Cottage Industries		Revenue	7,27,06,000	_ gyndlin	7,27,06,00	
TAX	Autoria   The state of the stat		Capital	31,00,000	-	31,00,00	
61	Mines & Minerals		Revenue	2,69,58,000	quicat (NALD)	2,69,58,00	
62	Power (Electricity)		Revenue	50,86,000		50,86,00	
02			Capital	228,72,33,000	I am an an artist and a second	228,72,33,00	
63	Water Resources		Revenue	30,95,55,000	bjarmjer j	30,95,55,00	
	Cavo		Capital	49,76,00,000	1 contract of	49,76,00,00	
64	Roads and Bridges		Revenue	101,34,57,000		101,34,57,00	
	46.69.261		Capital	165,85,80,000	2 / 2 TO 1 19975 UV	165,85,80,00	
65	Tourism		Revenue	1,64,37,000	10 Mg 11 12 13 13 13 13 13 13 13 13 13 13 13 13 13	1,64,37,00	
(K)(	1 0.88.4		Capital	13,29,33,000	Assessment of the first	13,29,33,00	
66	Compensation and Assignment to	0	Revenue	5,08,27,000		5,08,27,00	
000	Local Bodies and Panchayati Raj	9 660, 8 900 6		unavell .	79	Series Inc. 46, 15 Buildings (C) (C)	

[1]	[2] [13] [2]		[3]				
and the same of th	38Eh	Sums not exceeding					
Grant No./ Appro- priation	Services and purposes	, asset Little <sup>3</sup>	Voted by the Assembly	Charged on the Consolidated Fund	Total		
priation			Rs.	Rs.	Rs.		
67	Assam Capital Construction	Capital	96,67,000	-	96,67,000		
	Public Debt and Servicing of Debt	Revenue	end the model	796,20,24,000	796,20,24,000		
68	Loans to Govt. Servents	Capital Capital	9,83,91,000	1342,13,37,000	1342,13,37,000 9,83,91,000		
69	Scientific Services and Research	Revenue	47,62,000	- PART OF TA	47,62,000		
70	Hill Areas	Revenue	3,68,10,000	<del> </del>	3,68,10,000		
12-14-3	A officer for while the property	Capital	10,00,000	Danies see	10,00,000		
71	Edn. (Elementary, Secondary etc.)	Revenue	969,13,52,000	\$4 1881 F. C.	969,13,52,000		
72	Relief & Rehabilitation	Revenue	9,55,47,000	্ন হাত্যৰ দৰ্ভাব	9,55,47,000		
73	Urban Development (GDD)	Revenue	10,56,56,000	San Talento	10,56,56,000		
74	Sports and Youth Welfare	Revenue	19,53,06,000	- 10 FWG	19,53,06,000		
75	Information & Technology	Revenue	4,41,67,000		4,41,67,000		
	Total	Revenue	3811,54,27,000	802,77,00,000	4614,31,27,000		
		Capital	887,95,76,000	1342,13,37,000	2230,09,13,000		
	Grand Total		4699,50,03,000	2144,90,37,000	6844,40,40,000		

M. K. DEKA,

Commissioner & Secretary to the Govt. of Assam,
Legislative Department, Dispur.

# ২০০৬ চনৰ ৩ নং অসম অধিনিয়ম

(২০০৬ চনৰ ২৮ ফেব্ৰুৱাৰী তাৰিখে ৰাজ্যপালৰ সন্মতি প্ৰাপ্ত)

অসম বিনিয়োজন (লেখানুৰান) অধিনিয়ম, ২০০৬

এখন

#### অধিনিয়ম

২০০৬-২০০৭ চনৰ বিত্তীয় বছৰটোৰ একংশ সেৱৰ বাবে অসম চৰকাৰৰ একত্ৰীকৃত নিখিৰ পৰা কিছু পৰিমাণৰ টকা উলিওৱাৰ আৰু প্ৰাধিকাৰ দিবৰ নিমিত্তে এখন বিধেয়ক ।

কৰা হওক-

ভাৰত গণৰাজ্যৰ সাতাৱন্নতম্ বৰ্ষত তলত উল্লেখ কৰা ধৰণে অসম বিধান সভাৰ দাবা বিধিবদ্ধ

সংক্ষিপ্ত নাম

১। এই অধিনিয়মখনক অসম বিনিয়েজন (লেখানুদান) অধিনিয়ম, ২০০৬ বুলি কোৱা হব ।

২০০৬-২০০৭ চনৰ বিজীয় বছৰটোৰ বাবে অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা ৬৮৪৪,৪০,৪০,০০০ টকা উলিয়াৰৰ বাবে।

২। ২০০৬-২০০৭ চনৰ বিত্তীয় বছৰটোৰ ভিতৰত অনুসূচীত (২) কলমত নিৰ্দ্ধিষ্ট কৰি দেখুওঁৱা সেৱা সমূহৰ সম্পৰ্কত বিভিন্ন ব্যয় বহন কৰিবলৈ অসম চৰকাৰৰ একত্ৰীকৃত নিধিৰ পৰা অনুসূচীত (৩) কলমত নিৰ্দ্ধিষ্ট কৰি দেখুওৱা সৰ্বেৰ্বাচ্চ পৰিমাণৰ ছয় হাজাৰ আঠশ চৌৱাল্লিশ কোটি, চল্লিশ লাখ, চল্লিশ হাজাৰ টকা উলিয়াব ও বিনিয়োগ কৰিব পাৰিব।

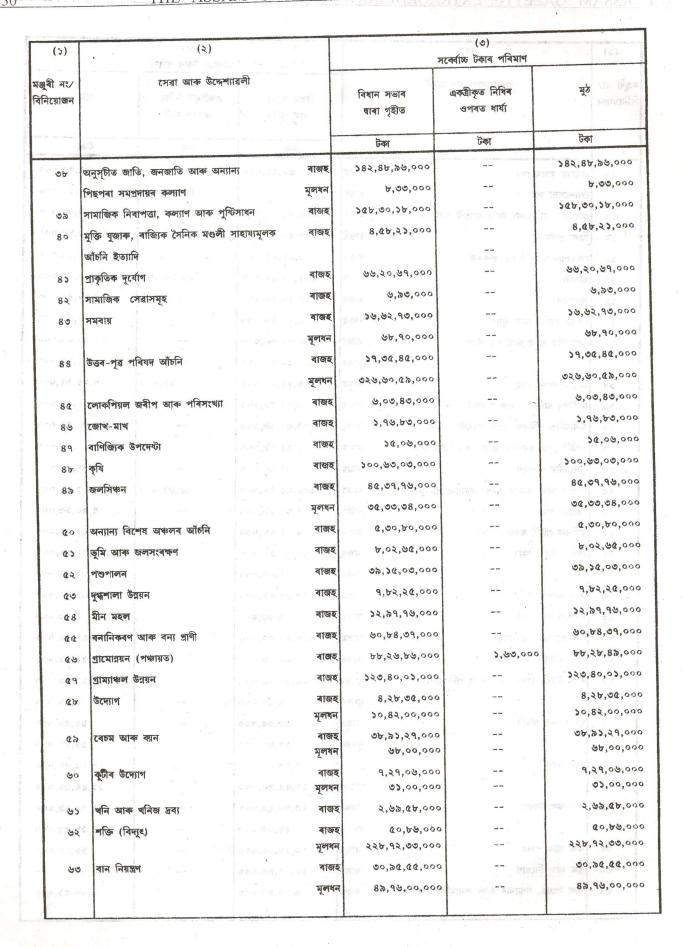
বিনিয়োজন

৩। এই অধিনিয়মৰ দাবা অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা উলিয়াবলৈ প্ৰাধিকাৰ দিয়া টকা ২০০৭ চনৰ ৩১ মাৰ্চত শেষ হবলগীয়া বছৰটোৰ সম্পৰ্কত অনুসূচীত দেখুওঁৱা সেৱাসমূহ আৰু উদ্দেশ্যাৱলীৰ বাবে বিনিয়োজন কৰা হব ।

## अन्সृष्ठी

(১) যঞ্ৰী নং/	(2)		(৩) সকেবাচচ টকাৰ পৰিমাণ			
वेनिरग्नाजन	সেৱা আৰু উদ্দেশ্যাৱলী		বিধান সভাব দাৰা গৃহীত	একট্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	মুঠ	
			কৈ	টকা	টকা	
· 5	ৰাজ্যিক বিধান সভা	ৰাজহ	७,8২,००,०००	>>,৩৩,০০০	৬,৫৪,৩৩,০০০	
,1 1988	ৰাজ্যিক মূৰব্বী	মূলখন ৰাজহ	\$,\$2,00,000	৬১,৩৮,০০০	3,32,00,000	
- 1	মন্ত্ৰা পাৰ্যদ	ৰাজহ	٥,٥٥,৬৮,٥٥٥		৩০০,ব৩,৫৬	
- 1	नाग्र अनाप्रन निक्वीरुन	বাজহ	२७,३৯,०१,०००	8,93,99,000	29,40,68,000	
	বিক্ৰী ও অন্যান্য কৰ	ৰাজহ ৰাজহ	30,23,00,000		30,23,00,000	
1	ভূমি ৰাজহ ও ভূমি সীমিতকৰণ	ৰাজহ	82,00,00,000	২৯,০০০	\$\$,\$\$,\$@,000	
- 1	টিকট আৰু পঞ্জীয়ণ	ৰাজহ	8,00,000		82,00,88,000	
- 1	মাৰকাৰী আৰু মাদক দ্ৰব্য নিৱাৰণ	ৰাজহ	8,88,20,000		8,88,20,000	
8	পৰিবহন সেৱা	ৰাজহ	٥٥٥, ﴿٤٥, ٤٥, ٥٥٥		>७,৯৪,১৯,०००	
		মূলঞ্ব	3,98,39,000		\$ 05 10	

प्रक्ष्वी नः/ विनिद्यांश्रन ১०	সেৱা আৰু উদ্দেশ্যাৱলী	Kordî ser	বিখান সভাব	0.00	V28 16983
500.000 500.000			দ্বাৰা গৃহীত	একট্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	मूर्ठ । इस्ताहर हो है
500.000 500.000			টকা	টকা	টকা
500.000 500.000	অন্যান্য ৰাজহ সেৱা	ৰাজহ	(2,00,000	and the property	£2,90,000
00000	লোকসেৱা আয়োগ	ৰাজহ	E-policy	55,65,000	\$3,000
22	অসামৰিক সচিৱালয় আৰু সংশ্লিণ্ট কাৰ্য্যালয়	ৰাজহ	২৬৬,8৬,০৯,০০০	A	২৬৬,৪৬,০৯,০০০
32	জিলা প্ৰশাসন	ৰাজহ	>৫,৫৩,৮৬,०००	r ta Colo <del>la</del> i in ety	>৫,৫৩,৮৬,০০০
১৩	কোষাগাৰ আৰু হিচাপ প্ৰশাসন	ৰাজহ	২৬,৬৮,২৭,০০০		28,88,29,000
>8	আৰক্ষী	ৰাজহ	255,09,52,000	38,50,000	255,25,00,000
2¢	কাৰাগাৰ	ৰাজহ	\$0,88,80,000	slukita	\$9,87,89,000
35	লেখন সামগ্ৰী আৰু মুদ্ৰণ	ৰাজহ	9,64,97,000		৩,৫৮,৬৮,০০০
39	প্রশাসনীয় আৰু কার্য্যালয় ভরন	ৰাজহ	92,38,90,000	ma rec	02,56,00,000
	F1 50 W.	মূলধন	७०,७৯,১०,०००	W. W. C	00,08,50,000
96,000 m	অগ্নি নিৰ্বাপন সেৱা	ৰাজহ	8,24,43,000	>>,०००	४,२৫,७२,०००
\$ 66	নিৰীক্ষণ আয়োগ আৰু অন্যান্য	ৰাজহ	७,९৪,७১,०००	Therese -	0,98,05,000
20	অসামৰিক প্ৰতিৰক্ষা আৰু গৃহৰক্ষী বাহিনী	ৰাজহ	১৩,৩৯,৪৬,০০০		১৩,৩৯,৪৬,০০০
23	অতিথিশালা, চৰকাৰী আৱাস ভৱন ইত্যাদি	ৰাজহ	2,33,08,000		2,55,06,000
22	প্রশাসনীয় প্রশিক্ষণ	ৰাজহ	99,৫৩,০০০		99,60,000
২৩	পেঞ্চন আৰু অৱসৰ গ্ৰহণৰ অন্যান্য সা-সুবিধা	ৰাজহ	७७৯,२৫,৪৮,०००	٥٥, ٤٤, ٥٥٥	993,93,05,000
₹8	সাহাঘ্য সাম্গ্রী	ৰাজহ	۵,৯৩,১৬,०००		৫,৯৩,১৬,০০০
20	ৰাজ্যিক পটাৰী আৰু অন্যন্য	ৰাজহ	2,23,08,000		2,23,08,000
29	শিক্ষা (উচ্চ শিক্ষা)	ৰাজহ	\$09,92,\$8,000		309,92,38,000
	- 1	মূলধন	\$,७٩,०००		\$,89,000
২৭	কলা আৰু সংস্কৃতি	ৰাজহ	<b>২৫,</b> \$8,8২,000		20,38,82,000
24	ৰাজ্যিক দপ্তৰখানা	ৰাজহ	৬,৩৩,০০০	*	৬,৩৩,০০০
২৯	চিকিৎসা আৰু জনশ্বাস্থ্য	্ ৰাজহ	২৩৭,৯০,৩৩,০০০	e 💴 see liga	২৩৭,৯০,৩৩,০০০
90	পানী যোগান আৰু অনাময়	ৰাজহ	b9,\$8,0b,000	J. F.	b9,\$8,0b,000
৩১	নগৰ উন্নয়ন (চহৰ আৰু নগৰ পৰিকল্পনা)	ৰাজহ	99,33,29,000		99,55,28,000
	2 DEC 185 W. 18	মূলখন	۵,২০,০০০	477. MA	8,20,000
૭૨	गृश् निर्माण आँচनि	ৰাজহ	৬৮,৩৩,০০০		৬৮,৩৩,০০০
		মূলখন	\$6,99,000		\$6,99,000
೨೦	ৰাস ভৱন	ৰাজহ	৫,২৩,৩৮,০০০	×	@,২৩,৩৮,ooo
	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	মূলধন	>>>,৫৫,৬২,०००	g engan g	>>,@@,\$≥,000
98	নগৰাঞ্চল উন্নয়ন	ৰাজহ	<b>২8,90,</b> ২৯,000	g d	২৪,৭০,২৯,০০০
f · 93	0.00,640,03	মূলখন	38,00,000	(9)	\$7,99,000
94	তথ্য আৰু প্ৰচাৰ	ৰাজহ	७,৯৮,১২,०००		9,37,32,000
99	শ্ৰম আৰু নিয়োগ	ৰাজহ	\$6,96,80,000		\$6,56,80,000
৩৭	খাদ্য সংগ্ৰছ, পণ্যাগাৰ আৰু অসামৰিক যোগান	ৰাজহ	৬,00,63,000		5,00,00,000



(5)	(2)			(৩) সবেৰ্বাচ্চ টকাৰ পৰিমাণ	
মঞ্জুৰী নং/ সেৱা আৰু উদ্দেশ্যাৱলী বিনিয়োজন		বিধান সভাৰ ধাৰা গৃহীত	এক্ <b>ত্ৰীকৃত নিধিৰ</b> ওপৰত ধাৰ্য্য	मूर्ठ	
			টকা	. টকা	টকা
<b>9</b> 8	গথ আৰু দলং	বাজহ	\$9\$,08,49,000		\$05,88,69,000
		মূলধন	>54,54,50,000		>>6,56,50,000
৬৫	পর্যাটন	ৰাজহ	5,88,09,000		5,88,09,000
	* a	মূলখন	১৩,২৯,৩৩,০০০	lang most	>0,28,00,000
৬৬	শ্বানীয় নিকায় আৰু পঞ্চায়তীৰাজ অনুষ্ঠান সমূহলৈ ক্ষতিপূৰণ আৰু আৰোপণ	ৰাজহ	æ,òb,२9,000		6,08,29,000
1.0	नमूर्य कार्यान	মূলধন	39,99,000		৯৬,৬৭,০০০
৬৭	ৰাজহুৱা ঋণ	ৰাজহ		955,20,28,000	955,20,28,000
	110331 47	মূলখন		3082,30,09,000	3082,30,09,000
৬৮	চৰকাৰী চাকৰিয়াললৈ ঋণ আৰু অগ্ৰিম	মূজখন	5,50,55,000	no no	৯,৮৩,৯১,০০০
৬৯	বিজ্ঞান ডিপ্তিক সেৱা আৰু গৱেষণা	ৰাজহ	89,52,000	yes one	89,62,000
90	পার্বভ্য অঞ্চল	ৰাজহ	७,७४,३०,०००	100 000	9,94,30,000
		মূলধন	\$0,00,000	***	\$0,00,000
95	শিক্ষা (প্রাথমিক, মাধ্যমিক শিক্ষা ইত্যাদি)	ৰাজহ	৯৬৯,১৩,৫২,০০০		৯৬৯,১৩,৫২,০০০
92	সাহার্য্য আৰু পৃণঃসংস্হাপন	ৰাজহ	5,66,89,000	, ,	5,66,89,000
9.0	নগৰ উন্নয়ণ (গুৱাহাটী উন্নয়ন)	বাজহ	30,60,60,000		30,00,00,000
98	ক্রীড়া আৰু যুৱ কল্যাণ	বাজহ	\$5,60,00,000		\$3,60,00,000
916	তथा श्रमुक्तिविमा	বাজহ	8,83,89,000		8,83,99,000
<del></del>		মুঠ ৰাজহ	ob>>,&8,২9,०००	802,99,00,000	8958,95,29,000
		মূলখন	<b>b</b> b9,5¢,98,000	3082,30,09,000	২২৩০,০৯,১৩,০০০
		সবৰ্বমুঠ	8৬৯৯,৫০,০৩,০০০	2388,50,09,000	9488,80,80,000

এম, কে, ডেকা, আয়ুক্ত ও সচিব, বিধান বিভাগ, অসম চৰকাৰ, দিশপুৰ।